
1	2	3
2010	815	405
2011	936	460
2012	851	430

(c) Following preventive measures are being taken to prevent deaths on railway tracks:

- Regular announcements are made through Public Address system at important railway stations urging the passengers to use foot over bridges and to avoid crossing of railway tracks.
- Various passenger awareness programmes are being organised to create awareness amongst general public about the fatalities of crossing railway tracks.
- Unauthorised trespassing on railway premises including the railway track is a punishable offence in terms of section 147 of the railways Act. Regular drives are conducted against unauthorised trespassing on railway premises as well as railway tracks.

(d) No skywalks have been constructed in the last five years in the state of Karnataka.

Affordable pure water at railway stations

†2277. SHRI BRIJLAL KHABRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry is considering any scheme for providing affordable pure water to train passengers as Rail Neer and other bottled water is available/ being sold between Rs. 12 to Rs. 18 at railway stations and on trains whereas it costs a maximum of Rs. 6;

(b) if so, by when such scheme would be implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) No, Sir.

†Original notice of the question was received in Hindi.

(b) Does not arise.

(c) The sale price of Rail Neer packaged drinking water bottle is based on the cost of production of water which depends upon the cost of raw materials, electricity, fuel, transportation and manpower etc.

Incidents of maoist/naxalite attacks

†2278. SHRI AVTAR SINGH KARIMPURI: Will the Minister of RAILWAYS be pleased to state:

(a) the details of incidents of sabotage and attack by Maoists/Naxalites on running trains during last three years and current year, year-wise, and the number of persons injured/died in these incidents, zone-wise;

(b) the *ex-gratia* amount announced and given to the victims of these incidents; and

(c) the measures taken/being taken by Railways to prevent the occurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (b) The number of incidents of sabotage and attacks by Maoists/Naxalites on running trains reported during the years 2010, 2011, 2012 and 2013 (Upto June), the number of persons died/injured and amount of *ex-gratia* announced and paid to the victims are given in the Statement (*See* below).

(c) Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. However, Railway Protection Force (RPF) supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

Regular co-ordination is being maintained with the State Governments concerned and intelligence inputs are shared with Intelligence Bureau, Government Railway Police/Local Police from time to time.

†Original notice of the question was received in Hindi.